Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Apepal No. 24 of 2011

Dated :22nd September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Orissa Power Transmission Corporation Ltd. … Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ….Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta &
Mr. Antaryami Upadhyay & Mr. David A
Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1

ORDER

At the request of the learned counsel for the Appellant, Post the matter on ***18.10.2011.***

(V.J. Talwar) **(Justice M. Karpaga Vinayagam)**
Technical Member **Chairperson**

TS/KS